

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(CA)/36(CHE)/2022**

**PETITION NUMBER : CP(CA)/20(CHE)/2022**

**NAME OF THE PETITIONER : B Baskar(Director) M/s Southern Boilers  
and Equipments Pvt Ltd**

**NAME OF THE RESPONDENT(S) : M Gopala Krishnan & others**

**UNDER SECTION : Sec 241/242 of CA, 2013 R/w Rule 11 & 32  
of NCLT Rules 2016**  
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**ORDER**

Ld. Counsel Mr. Srinivasan for the Applicant. Ld. Counsel Mr.M.Vijayan for the Respondent.

In this case final opportunity to settle the matter on or before 30.04.2024 has not fructified and till date no settlement has been reached.

Both the Counsels sought adjudication in the matter.

List the matters for **physical hearing on 11.09.2024.**

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk